



**Honourable Shri Justice Shrihari Purushottam Davare**

***B.A.(HONS.),LL.B.***

**2009 - 2013**

**Justice Shrihari Purushottam Davare** was Born on 6th April 1951. He was enrolled as an Advocate on November 18, 1977. He practiced in District & Sessions court, Pune, Co-operative Courts, Pune, MRT Pune in Civil, Co-operative and Revenue matters for over 15 years and specialized in Banking. He was Legal Advisor to State Bank of India, Union Bank of India etc. He worked as Judge, City Civil Court and Additional Sessions Judge, Greater Bombay, Spl. Judge (NDPS), Designated Judge under TADA and is now Principal Judge, Family Court, Aurangabad from January 1, 2008. He was appointed as an Additional Judge of the Bombay High Court on February 10, 2009. Retired on April 6, 2013.